

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR KUNDAN SUPPLIERS PRIVATE LIMITED OPERATING IN WHOLESALE TRADE AND COMMISSION TRADE AT KOLKATA (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1 Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>KUNDAN SUPPLIERS PRIVATE LIMITED</b> CIN: U51909WB2010PTC149444
2 Address of the registered office	Hindusthan Park, Ground Floor, Kolkata, WB-700029
3 URL of website	NA
4 Details of place where majority of fixed assets are located	One semi-commercial unit is about 4050.63SQ. Sq. ft. corresponding to that super built-up area Unit no. 2C (measuring about 1714 Sq. ft.), Unit no. 2D (measuring about 1705 Sq. ft.) and Unit no. 2E (measuring about 1730 Sq. ft.), under R.A. Dag no. 59/1200 (p), 59/1202(p), 59/1202 (p) L.R. DAG No. - 18(p), 19(p), 24(p), L.R. Khatian No. - 1927, Mouza-Prasastha, J.L. No. - 029, P.S. Domjur, Under Mohiary II, Gram Panchayat, District-Howrah."
5 Installed capacity of main products/services	The company is not in operation and there is only one semi-commercial unit as mentioned above
6 Quantity and value of main products/services sold in last financial year	There is no value of product/services
7 Number of employees/ workmen	There are no employees/workmen
8 Further details including last available financial statements (with schedules) of two years, lists of creditors, and relevant dates for subsequent events of the process are available at:	Please write email to: <b>Cirp.kundansuppliers@gmail.com</b> to seek further details about the Corporate Debtor.
9 Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Please write email to: <b>Cirp.kundansuppliers@gmail.com</b> to seek further details about the Corporate Debtor.
10 Last date for receipt of expression of interest	30.06.2023
11 Date of issue of the provisional list of prospective resolution applicants	10.07.2023
12 Last date for submission of objections to the provisional list	15.07.2023
13 Process email id to submit EOI	<b>Cirp.kundansuppliers@gmail.com</b>
SD/- Ajay Kumar Agarwal Resolution Professional Regd. no.: IBB/PA-001/IP-P-02339/2021-2022/13540 Communication Email ID: CIRP.kundansuppliers@gmail.com Regd. Add: 12/1 Satyendra Nath Majumdar Sarani Manohar Pukur Road, Kolkata-700026 Date : 15.06.2023 AFA Valid till 02.03.2024 Place : Kolkata Regd. Email ID: <b>akassociates1988@gmail.com</b>	